

(1)	(2)	(3)	(4)
Lead-Zinc Ore (1.4.93)	Bhilwara	000 tonnes	58843
	Chittorgarh	-do-	607
	Sirohi	-do-	750
	Udaipur	-do-	91456
	Rajsamand	-do-	8253
Kyanite	Bhilwara	Tonnes	500 (conditional Resource)
Calcite	Bhilwara	-do-	7725
	Sirohi	-do-	1789284
	Udaipur	-do-	197962
Apatite (Rock Phosphate)	Udaipur	-do-	30000
Tungsten Ore	Sirohi	-do-	29230
Barytes	Bhilwara	-do-	1294
	Bundi	-do-	15954
	Udaipur	-do-	1535760
Asbestos	Bhilwara	-do-	243
	Dungarpur	-do-	2592
	Udaipur	-do-	807919
Fluorspar	Dungarpur	-do-	631117
	Sirohi	-do-	42500

#### Board of Airports Authority of India

409. SHRI ANANT KUMAR HEGDE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the composition of the Board of the Airports Authority of India;

(b) whether most of the members of the Board are only associated with the AAI as part-timers;

(c) if so, whether this has adversely affected its functioning; and

(d) the steps proposed to be taken to appoint full time Board Members as a measure to improve the functioning of the Board and the standard of air travel safety in the country?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) At present, the Board of Airports Authority of India consists of the Chairman one whole-time Member, one Ex-officio member (DGCA) and five Part-time Members.

(b) Yes, Sir.

(c) No, Sir.

(d). The post of Whole-time Member (Operations) has been filled w.e.f. 17.10.1996. Proposals for the

appointment of three more whole time members, namely Member (Pers. and Admn.), Member (Planning), Member (Finance and Accounts), are being processed. However, the standard of air travel safety in the airports of the country is not adversely affected due to the vacancies in the Board of Airports Authority of India.

#### Leasing Out Bailadila Mines

\*410. SHRI GEORGE FERNANDES :

DR. LAXMINARAYAN PANDEY :

Will the Minister of STEEL be pleased to state :

(a) whether negotiations for leasing out Beiladila Iron ore reserves to private parties are continuing;

(b) if so, the details and terms and conditions thereof; and

(c) when the mines are likely to be transferred?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). Based on the Government approval to National Mineral Development Corporation Ltd. (NMDC) for development of Bailadila Deposit 11-B through joint venture, NMDC signed a joint venture agreement with NDIL on 10th July, 1995 and a new JV Company namely Bailadila Mineral Development Company Ltd. (BMDC)